

SPECIAL BENCH

ITEM NO. 125

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 63/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	SIPPY AGARWAL V/S SAAR IMPEX PVT LTD & ORS
UNDER SECTION	73(4) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

None

: For the Petitioner

Sh. Abhinav Gaur, Adv.

: For the Respondent No. 5

ORDER

Ld. Counsel for the respondent present. None for the petitioner.

Accordingly, the matter be adjourned to 12th April, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*